

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 310**  
TO BE ANSWERED ON THE 15<sup>TH</sup> SEPTEMBER, 2020

**RURAL COLD STORAGE**

310. SHRI NISITH PRAMANIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a): whether the Government plans to build cold storage in rural areas particularly in West Bengal to provide storage facilities to the farmers to store perishable fruits and vegetables to enable them to get reasonable prices and to protect them from selling their goods at a lesser price during harvesting season itself; and

(b): if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Government does not setup cold storage of its own. However, Government is implementing various schemes under which financial assistance is provided for setting up of cold storages in rural areas throughout the country including West Bengal. These cold storages are setup for bulk storages of crops both in urban and rural areas. However, no separate data for cold storages in urban and rural areas is centrally maintained by this Department.

Details of State-wise, year-wise cold storages sanctioned under MIDH since 2017 to till now are **Annexed**.

Schemes under which financial assistance is provided for setting up of cold storages in the country are as follows:

**i. Mission for Integrated Development of Horticulture (MIDH):**

Department of Agriculture Cooperation & Farmers Welfare is implementing Mission for Integrated Development of Horticulture (MIDH) under which financial assistance is provided for various horticulture activities including setting up of cold storages. The component is demand/entrepreneur driven for which Government assistance in the form of credit linked back ended subsidy is available at the rate of 35% (for general areas) and 50% (for hilly and scheduled areas) of eligible capital cost of the project for both public and private sector enterprises.

**ii. Pradhan Mantri Kisan SAMPADA Yojana (PMKSY):**

Ministry of Food Processing Industries is implementing the Scheme for Integrated Cold Chain and Value Addition Infrastructure as one of the component of Pradhan Mantri Kisan Sampada Yojana (PMKSY) with the objective of reducing post-harvest losses of horticulture & non-horticulture produce and providing remunerative price to farmers for their produce. Under the scheme, Ministry provides financial assistance in the form of grant-in-aid at the rate 35% for general areas and 50% for North East States, Himalayan States, ITDP areas and Islands for storage and transport infrastructure and at the rate of 50% and 75% respectively for value addition and processing infrastructure subject to a maximum of Rs.10 crore per project for setting up Integrated Cold Chain projects including Irradiation facility. Standalone cold storages are not covered under the Scheme.

## State wise and year wise cold storages sanctioned under MIDH from 2017-18 to till now

Rs. In Lakh

S. No.	State	2017-18			2018-19			2019-20			2020-21			Grand Total		
		P	CP	F	P	CP	F	P	CP	F	P	CP	F	P	CP	F
1	Andhra Pradesh	2	14760	284.20	2	17357	192.36	3	36888	642.09				7	69005	1118.65
2	Arunachal Pradesh	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
3	Assam	0	0	0.00	2	15200	536.38	1	10000	340.00				3	25200	876.38
4	Bihar	0	0	0.00	3	22172	526.47	0	0	0.00				3	22172	526.47
5	Chandigarh	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
6	Chhattisgarh	0	0	0.00	1	3243	269.82	0	0	0.00				1	3243	269.82
7	Delhi	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
8	Goa	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
9	Gujarat	116	564289	17842.33	68	289567	7265.00	12	33964	1181.77	1	3452	158.02	197	891272	26447.12
10	Haryana	9	31554	1140.55	4	10890	938.49	0	0	0.00				13	42444	2079.04
11	Himachal Pradesh	0	0	0.00	9	16657	1148.55	0	0	0.00				9	16657	1148.55
12	Jammu & Kashmir	17	72109	13252.01	3	15094	1384.95	5	17909	2796.00	5	22000	2774.33	30	127112	20207.29
13	Jharkhand	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
14	Karnataka	7	21877	783.91	5	26346	656.93	5	44524	971.13				17	92747	2411.97
15	Kerala	1	1300	45.50	0	0	0.00	0	0	0.00				1	1300	45.50
16	Madhya Pradesh	3	22102	618.59	3	22340	554.69	1	5652	153.35				7	50094	1326.63
17	Maharashtra	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
18	Manipur	1	1600	80.00	0	0	0.00	0	0	0.00				1	1600	80.00
19	Meghalaya	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
20	Mizoram	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
21	Nagaland	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
22	Odisha	2	1200	19.60	0	0	0.00	0	0	0.00				2	1200	19.60
23	Punjab	14	47660	1802.13	19	100015	2564.27	4	21445	549.22				37	169120	4915.62
24	Rajasthan	1	6000	120.00	10	41829	1043.71	1	5800	148.00				12	53629	1311.71
25	Sikkim	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
26	Tamil Nadu	0	10000	0.00	3	14576	329.16	3	23260	541.66				6	47836	870.82
27	Telangana	0	0	0.00	4	20000	560.00	4	37046	720.99				8	57046	1280.99
28	Tripura	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
29	Uttar Pradesh	61	272622	7762.38	41	205681	5693.28	6	43915	890.21				108	522218	14345.87
30	Uttarakhand	1	2400	419.53	0	0	0.00	0	0	0.00				1	2400	419.53
31	West Bengal	0	0	0.00	0	0	0.00	0	0	0.00				0	0	0.00
	<b>Total</b>	<b>235</b>	<b>1069472</b>	<b>44170.73</b>	<b>177</b>	<b>820967</b>	<b>23664.06</b>	<b>45</b>	<b>280403</b>	<b>8934.42</b>	<b>6</b>	<b>25452</b>	<b>2932.35</b>	<b>463</b>	<b>2196294</b>	<b>79701.56</b>

P – No. of Projects

CP - Capacity in MT

F – Financial Assistance Sanctioned under MIDH

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